F.No. 01(03)/Roster/CESTAT/2025-part-II **Customs, Excise and Service Tax Appellate Tribunal** West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.06.2025

CONTRACTOR OF STREET

ORDER NO. 119 of 2025

Hon'ble President is pleased to partially modify the roster order no. 109 of 2025 for **CESTAT**, **Ahmedabad** from **16.06.2025** to **20.06.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
from 16.06.2025 to 20.06.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders"/"court proceedings".

By Order (Mukesh Gupta)

Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, Ahmedabad/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association, Ahmedabad/O/o Commissioner, Ahmedabad /Notice Board/WebSite/Guard File/Office Copy.